



HARYANA LEGISLATIVE ASSEMBLY

VIIIth Session (August Session 2026)

Starred Question

31th August 2026

Total Question - 20

To Complete the Construction Work of the College

***21 Sh. Bhagwan Dass (Nilokheri):**

Will the Higher Education Minister be pleased to state: -

a) whether it is a fact that the construction work of Guru Tegh Bahadur Women's College at Taraori, district Karnal was started in the year 2015 as per the announcement made by the Hon'ble Chief Minister in the year 2015;

b) whether it is also a fact that approximately 70% of the construction work of the said college has been completed whereas the remaining work has remained pending for the last about eight years; and

c) if so, the reasons for delay in completion of the remaining work together with the time by which the remaining construction work of the said college is likely to be resumed and completed?

To Start and Complete the Construction Work of Sports Stadiums

***22 Sh. Harinder Singh (Hodal):**

Will the Minister of State for Sports be pleased to state: -

a) whether it is a fact that construction of sports stadiums has been proposed in villages Aurangabad, Banchari, Bhiduki and Mirpur Korali of Hodal Assembly Constituency under the announcement of the Hon'ble Chief Minister;

b) whether the administrative approval and the tender process of all the abovesaid sports stadiums have been completed; if so, the present status thereof;

c) if not, the reasons thereof togetherwith the time by which the administrative approval and the tender process of all the abovesaid sports stadiums are likely to be completed; and

d) the time by which the construction work of the abovesaid Sports Stadiums is likely to be started and completed?

Details of Pending Compensation to the Farmers

***23 Sh. Umed Singh (Badhra):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether it is a fact that compensation for the crops damaged during the year 2023 in Badhra Assembly Constituency has not yet been disbursed by the Government to the farmers so far; if so, the reasons thereof; and

b) whether any responsibility has been fixed by the Government for the delay in payment of abovesaid compensation, if so, the details thereof?

To Replace the Iron Electric Poles

***24 Sardar Mandeep Chatha (Pehowa):**

Will the Energy Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to replace the existing iron electric poles with concrete poles in villages Guldera and Thaska Miranji of Pehowa Assembly Constituency, which are causing

losses of life; and

b) if so, the time by which the existing iron electric poles are likely to be replaced with concrete poles?

The Details of Water Released Into Canals

***25 Sh. Randhir Panihar (Nalwa):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the canal-wise and month-wise details of the number of days during which water was supplied at full capacity in each canal falling in Adampur and Nalwa Assembly Constituencies during the last two years;

b) the details of the canals in which water was supplied for less than the prescribed period during the abovesaid period togetherwith the reasons therefor;

c) whether there is any proposal under consideration of the Government to ensure regular water supply for a period of two weeks to the canals of Adampur and Nalwa Assembly Constituencies for irrigation purposes; if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized; and

d) if not, the reasons therefor?

To Complete the Construction Work of Hospital

***26 Sh. Yoginder Singh Rana (Assandh):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that the construction work of the 100-bedded Civil Hospital in Assandh Assembly Constituency was commenced on 08.08.2025 but its progress is not as per the stipulated schedule;

b) if so, the reasons for delay in the construction of abovesaid hospital togetherwith the steps being taken by the Government to expedite the construction work of said hospital; and

c) the time by which the construction work of the abovesaid hospital is likely to

be completed?

To Open a Government Polytechnical College

***27 Sh. Anil Yadav (Kosli):**

Will the Higher Education Minister be pleased to state: -

a) whether it is a fact that there is no Government Polytechnic College in Kosli Assembly Constituency; and

b) whether there is any proposal under consideration of the Government to open a Government Polytechnic College in Kosli Assembly Constituency; if so, the details thereof togetherwith the time by which the abovesaid Polytechnic College is likely to be opened?

To Open a Satellite Centre of PGI and AIIMS

***28 Sh. Devender Kadyan (Ganaur):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open a satellite centre of PGI and AIIMS at Ganaur; and

(b) if so, the time by which the abovesaid proposal is likely to be materialized?

To Prevent and Control Lumpy Disease

***29 Sh. Aditya Devilal (Dabwali):**

Will the Animal Husbandry & Dairying Minister be pleased to state: -

a) the district wise details of the spread of Lumpy Disease among livestock in the State togetherwith the number of affected cattles alongwith the estimated loss suffered by the livestock owners in State;

b) the action taken by the Government for prevention and control of the abovesaid disease; and

c) whether vaccination against the abovesaid disease has been completed by

the Government in all the districts of the State togetherwith the district-wise details thereof?

To Construct New Sports Infrastructure

***30 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Minister of State for Sports be pleased to state: -

- a) whether the HSVP has received the detailed estimated cost of the proposed work in compliance with Chief Minister's Announcement No. 27282 regarding Tejli Stadium in Yamuna Nagar; if so, the details thereof;
- b) if not, the reasons therefor;
- c) whether tenders have been invited for the abovesaid work; if so, the details thereof;
- d) if not, the reasons for delay; and
- e) the details of the new sports infrastructure proposed to be constructed by the Department in compliance with the abovesaid announcement?

To Complete the Construction Work of Sport Stadium

***31 Sh. Devender Hans (Guhla):**

Will the Minister of State for Sports be pleased to state: -

- a) whether it is a fact that the construction work of the sports stadium at Cheeka has been in progress for a considerable period but has not been completed so far;
- b) if so, the present status of its construction work togetherwith the reasons for delay in completion of the abovesaid stadium; and
- c) the time by which the construction work of the abovesaid sports stadium is likely to be completed and it is likely to be made functional togetherwith the action taken by the Government to expedite its construction?

To Complete the Work of Drinking Water Supply and Disposal of Waste Water

***32 Smt. Krishna Gahlawat (Rai):**

Will the Public Health Engineering Minister be pleased to state the time by which the works relating to drinking water supply and disposal of wastewater in village Bahalgarh of Rai Assembly Constituency in Sonipat district, under the Chief Minister's announcement No. 29107 dated 14.11.2025 are likely to be completed?

To Complete the Construction Work of Road

***33 Chaudhary Akram Khan (Jagadhari):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that the Haryana State Agricultural Marketing Board (HSAMB) had approved construction of a road from Nangal drain (Patti) to village Ambwali, Block Pratap Nagar in the year 2011-12;

b) if so, the reasons for the inordinate delay in execution of the abovesaid work; and

c) the steps being taken by the Department to revive the abovesaid project togetherwith the time by which its construction work is likely to be completed?

Replacement of Drinking Water Pipelines

***34 Smt. Savitri Jindal (Hisar):**

Will the Pubic Health Engineering Minister be pleased to state: -

a) whether it is a fact that the drinking water distribution pipelines have become old and dilapidated, resulting in frequent pipe bursts, water leakage, low water pressure and supply of contaminated drinking water in Hisar City;

b) whether it is also a fact that a project costing ₹ 151 crore for the replacement of the abovesaid drinking water distribution pipelines is under consideration of the Government; and

c) if so, the time by which the necessary administrative and financial approvals are likely to be granted by the Government?

To Fill-up the Vacant Post of Doctors, Staff Nurses and Other Staff

***35 Sh. Kuldeep Vats (Badli):**

Will the Health Minister be pleased to state: -

- a) whether it is a fact that several posts of doctors, specialist doctors, staff nurses and other employees are lying vacant for a long time in the PHCs, CHCs falling under the Badli Assembly Constituency and Civil Hospital Jhajjar;
- b) if so, the institution-wise and category-wise number of sanctioned, working and vacant posts in the abovesaid health institutions;
- c) whether there is any shortage of essential medicines, diagnostic facilities, ambulances and medical equipment in any of the abovesaid health institutions; if so, the institution-wise details thereof togetherwith the action taken by the Government to remove such deficiencies; and
- d) the time by which the vacant posts are likely to be filled togetherwith the required medicines, equipment and other facilities are likely to be provided in the abovesaid health institutions?

The Action Taken Against the Sub-Standard Work

***36 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the Public Health Engineering Minister be pleased to state: -

- a) whether it is a fact that the hydraulic structures of the 5 MLD S.T.P. operating in Ferozepur Jhirka town failed the Non-Destructive Test (NDT) conducted by a committee of professors from Jamia Millia Islamia Central University, New Delhi, resulting in sub-standard work and an undue financial loss/expenditure of Rs. 331.15 lacs to the State Exchequer;
- b) the specific administrative or legal action initiated by the Government against the delinquent officers/officials responsible for executing the abovesaid sub-standard work;
- c) the status and action taken on Enquiry No. E-03 of 2018, conducted by the Chief Engineer (Urban)-cum-Inquiry Officer, PHED Haryana, Panchkula, and submitted to the Engineer-in-Chief vide letter No. 46603-PHED/Urban dated

21-06-2021; and

(d) the action taken by the Department on the charge sheet issued to Sh. Wali Mohammad, J.E. (now S.D.E.), as submitted by the Superintending Engineer to the Engineer-in-Chief, PHED Haryana, Panchkula, vide letter No. 10507 dated 20-06-2022?

The Details of Round -the -Clock Electricity Supply

***37 Sh. Shishpal Keharwala (Kalanwali):**

Will the Energy Minister be pleased to state: -

a) the details of the total annual cost of electricity and the total electricity generated and procured by the Government in State;

b) the district-wise number of villages and urban areas covered under the round -the -clock electricity supply scheme in State and whether uninterrupted round - the - clock electricity supply is being provided in all such villages and urban areas; if not, the reasons therefor; and

c) the total number of sanctioned posts and number of vacant posts in the Power Department as on date?

To Regularize the Unauthorised Colonies

***38 Smt. Manju Choudhary (Nangal Chaudhry):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that there are many unauthorised colonies in Nangal Chaudhary Assembly Constituency; if so, the details of such colonies;

b) the time by which the abovesaid colonies are likely to be regularised togetherwith the details of such colonies; and

c) if not, the reasons thereof?

To Supply Adequate and Regular Water for Irrigation

***39 Sh. Rajbir Fartia (Loharu):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the villages falling under Siwani Minor (Rupana, Dhulkot Khera and Siwani), Devsar Feeder (Devsar, Kikrala, Dhani Ramjas, Ramjas, Dhani Mitti, Dhani Kishan Lal and Siwani), Nalai Minor (Nalai and Kikrala), Naloi Sub-Minor (Gurera and Kikrala), Motipura Distributary (Jhumpa Kalan, Jhumpa Khurd, Sainiwass, Leelas, Ghanghala, Bidhwan, Buddhshaili and Motipura), Mitti Minor (Mitti, Moranka Siwach, Mandholi Khurd and Mandholi Kalan), Jui Minor (Garwa, Surpura Kalan and Surpura Khurd) and Talwani Minor are not receiving adequate drinking water due to insufficient availability of water in the said canals;

b) if so, the village-wise details of the prescribed water allocation and the actual quantity of water supplied during the last three irrigation seasons under each of the abovesaid minor/distributary/feeder togetherwith the reasons for shortage of water; and

(c) the time by which adequate and regular water supply is likely to be ensured in all the abovesaid canals?

Restriction on Registration of Plots/Houses

***40 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that New Rajendra Nagar Colony near Sanjay Colony in Rohtak, measuring approximately 7.44 acres was developed during the year 2008 by Shri Rajendra Prasad son of Shri Raghbir Singh, Developer/Builder and which was also approved under TP Scheme;

b) whether it is also a fact that the registration, execution of sale deeds and sanction of building plans in respect of the plots/houses situated in the abovesaid colony have presently been kept in abeyance by the Government; if so, the reasons thereof togetherwith the reasons for non-issuance of the Completion Certificate to the Developer/Builder; and

c) whether there is any proposal under consideration of the Government to

initiate action against the abovesaid Developer/Builder; if so, the details thereof?
